

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-25-2020**

VPK Urban Co-op. Credit Society Ltd. ... Petitioner

Versus

Sanjay Manohar Kalangutkar ... Respondent

Ms. M. Viegas, Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 31<sup>st</sup> AUGUST 2020****P.C. :**

The petitioner's counsel seeks two weeks' time to serve the respondent.

2. Post the matter on 14.09.2020.

**DAMA SESHADRI NAIDU, J.**

NH